



Institute of Constitutional and Parliamentary Studies

18-21, Vithalbhai Patel House, Rafi Marg, New Delhi-110001

Tel: 011-23716038, 23717339

SCHEDULE OF CLASSES FOR CERTIFICATE COURSES

A session 'Breaking the Ice' will be jointly conducted for the benefit of participants of all the Certificate Courses as per following schedule:

Day and Date	Friday, 30.9.2022
Time	2:30 pm onwards
Resource Person	Dr. Ravindra Singh ¹

Regular classes for the 'Advanced Certificate Courses' and 'Basic Certificate Courses' will be conducted as per schedule already notified, i.e., from 1st / 2nd October 2022.

1) Advanced Certificate Course in Parliamentary Institutions and Procedures (ACC-PIP)

Date & Time	Theme	Resource Person
02.10.2022 10:00 am to 11:00 am	First Lecture on Unit-I: Parliament of India	Dr Babita Singh Parasain ²
02.10.2022 11:15 am to 12:15 pm	Second Lecture on Unit-I: Parliament of India	
09.10.2022 10:00 am to 11:00 am	Third Lecture on Unit-I: Parliament of India	Dr Raghav. P. Dash ³
09.10.2022 11:15 am to 12:15 pm	Fourth Lecture on Unit-I: Parliament of India	

2) Advanced Certificate Course in Constitutional Law (ACC-CL)

Date & Time	Theme	Resource Person
02.10.2022 2:00 pm to 3:00 pm	First Lecture on Unit-I: Constitution of India	Prof. Anupama Goel ⁴
2.10.2022 3:15 am to 4:15 pm	Second Lecture on Unit-I: Constitution of India	
09.10.2022 2:00 pm to 3:00 pm	Third Lecture on Unit-I: Constitution of India	
09.10.2022 3:15 am to 4:15 pm	Fourth Lecture on Unit-I: Constitution of India	



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3) Basic Certificate Courses

Name of Course	Date and Time	Resource Person
Legislative Process in Parliament (BCC-LPP)	0.10.2022; 10:00 am to 11:00 am	Dr. Deepak Gosai ⁵
Financial Business in Parliament (BCC-FBP)	0.10.2022; 11:30 am to 12:30 pm	Dr. Deepak Gosai ⁵
Electoral System in India (BCC-ESI)	0.10.2022; 01:00 pm to 02:00 pm	Shri K.F. Wilfred ⁶
Evolution of Parliamentary Practices and Procedures (BCC-EPP)	0.10.2022; 02:30 pm to 03:30 pm	Smt. Manju Sharma ⁷

Note: Due to some emergent circumstances, on-line classes for 'Basic Certificate Course in Parliamentary Privileges' (BCC-PP) will commence w.e.f. 15.10.2022.

Profiles of Resource Persons

1 Dr. Ravindra Singh is Course Coordinator for the Certificate Courses. He joined the Institute in 2004 and is currently working as Research Officer.

He is responsible to plan and execute research projects, research activities, academic courses, training and capacity building programs, etc. and is editor of the two research journals published by the Institute - Journal of Constitutional and Parliamentary Studies (in English) and Loktantra Samiksha (in Hindi).

He also served as Associate Professor in Department of Political Science at Central University of Haryana (CUH), Mahendragarh on deputation for three years from December 2009 to November 2012. While at the university, he supervised several M.Phil. and Ph.D. scholars.

He has been usually contributing to the two journals published by the Institute. He has one book and more than 20 research articles to his credit.

2 Dr Babita Singh Parasain is currently serving as Joint Director in Lok Sabha Secretariat. She is doctorate in Constitutional and Parliamentary Law and also holds a Masters degree in History. She was also deputed on diplomatic position in the Ministry of External Affairs.

She delivers lectures to the participants of training/ orientation programmes in the Parliamentary Research and Training Institute for Democracies (PRIDE) earlier known as BPST. She has worked on curriculum and module development for administrative cadres.

She is sub-editor of books on Law and Legislation, 'Know your Assembly' and 'Apni Vidhan Sabha Ko Jaane', pertaining to Delhi Legislative Assembly, Delhi and has published articles in journals.



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3 Dr Raghav. P. Dash is currently holding the position of Director (Research) in Rajya Sabha Secretariat. He has more than 25 years of service in the secretariat including eight years of service in the Office of Vice-President of India and Chairman, Rajya Sabha. Dr. Dash has recently joined back at the secretariat after serving the Union Ministry of Micro, Small and Medium Enterprises for about 3 years.

Dr. Dash did Ph.D. from the Centre for Law and Governance, Jawaharlal Nehru, New Delhi on the theme 'Law Making in Democracy: Contested Domain of Legislative-Executive Relations in India'. He has several articles in research publications on matters pertaining to Parliament. He has been regularly delivering lectures in various institutions including at ICPS on themes related to parliamentary studies.

4 Dr. Anupama Goel started teaching at Department of Laws, Punjab University, Chandigarh in 1994 from where she did her doctorate on the theme "Social Justice and its Implementation with Special Reference to the State of Punjab".

She joined NLU Delhi in August 2012 as Associate Professor of Law. Currently, she is Professor of Law at NLU Delhi.

She has taught diverse subjects to LL.B, LL.M. as well as Ph.D. students, including Constitutional Law, International Law, Interpretation of Statutes, Environmental Law, Human Rights and Law of Torts. She has also published widely published research papers in prestigious journals, including the Journal of the Indian Law Institute (JILI). Her areas of interest include Constitutional Law, International Law, Interpretation of Statutes, Environmental Law, Human Rights, and Law of Torts.

5 Dr. Deepak Gosai recently superannuated as Director from Lok Sabha Secretariat after serving for about three decades. Prior to joining Lok Sabha Secretariat, he served as Lecturer (Political Science) in University of Delhi from 1986 to 1993.

In the secretariat, Dr. Gosain was mainly associated with Parliamentary Research and Training Institute for Democracies (PRIDE) earlier known as BPST. Delivered lectures in training programmes organized by PRIDE to foreign delegates and trainee officers from Armed forces, judicial officers, senior civil servants from J&K, law graduates from different Universities, etc. on subjects related to working of Parliament.

Dr. Gosain also possesses vast experience of organizing training/ orientation programmes for MPs/MLAs, Officer Trainees (IPS/IRS and Officers of All India Services).

6 Shri K.F. Wilfred, holding a masters degree in Mathematics, superannuated as Chief Principal Secretary from the Election Commission of India in 2020 after serving the Commission for about 34 years.

Currently, Shri Wilfred is working as Consultant in India International Institute of Democracy and Election Management (IIDEM), Dwarka, which is an institute maintained by the Election Commission of India.

During his long stint with the Election Commission of India, Shri Wilfred handled the Judicial Division of the Commission dealing with, among other things, Election Law, Electoral Reforms, Political Parties. He had also been resource person for the



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international and domestic programmes of the Training Division of the Election Commission.

7 Smt. Manju Sharma, a Post Graduate in Law, worked with the Lok Sabha Secretariat in different capacities for nearly three and a half decades and retired as Director.

During this long innings, she was associated with various Branches and Divisions, including Research & Information Division, Press & Public Relations, PRIDE (erstwhile Bureau of Parliamentary Studies and Training), etc. In particular, she made credible inputs for the digitization of parliamentary documents and also conceptualised the need for digital and social media platforms of the Secretariat and nurtured them as well.

She believes that there is an urgent imperative to engage the general public, especially the youth, with our parliamentary processes and procedures, and encourage them to cherish the positives of Indian democracy.
